

DIVISION BENCH

ITEM NO.121

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No.17/ALD/2024

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 29th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	ANJU MAURYA & ORS. V/S KORAS PIN SAVINGS FINANCIAL SERVICES NIDHI LIMITED
UNDER SECTION	7 IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Ujjawal Satsangi, Adv.

: For Financial Creditor

Sh. Saurabh Paul, Adv.

: For Corporate Debtor

ORDER

Ld. Counsels representing the parties are present physically.

- 1.** The reply in this case has still not been filed. Ld. Counsel representing the Corporate Debtor seeks and is granted another two weeks time to file reply by serving an advance copy to the other side. Thereafter, rejoinder if any, be filed by the Ld. Counsel representing the Financial Creditor within a period of one week.
- 2.** The matter is adjourned for further hearing on 29th May, 2024.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

29th April, 2024

*Kavya Prakash Srivastava
(Stenographer)*